

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 66 of 2013
& IA no. 106 of 2013

Dated : 16th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tuppadahalli Energy India Pvt. Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vikas Dutta
Ms. Nidhi Minocha

Counsel for the Respondent(s):

ORDER

The Learned Counsel for the Appellant has filed Affidavit of Service stating that all the Respondents have been served notice. Nobody has entered appearance on behalf of the Respondent.

Post the matter on **02.05.2013**. In the meantime, Respondents are directed to file their respective reply after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt